

(iii) In order to improve the coverage further, a scheme for installation of a high power (100 KW MW) transmitter has been included in approved 6th Plan 1978-83.

(b) and (c). During the period February 9 to 26, 1979, All India Radio received 17 despatches (other than the news pertaining to the coverage of the visit of the Prime Minister), from their correspondent in Port Blair out of which 10 items were used in various news bulletins broadcast. It may be mentioned here that out of hundred of news despatches received from all over the country daily, a selection has to be made on the basis of news worthiness and relative importance of each item of news before inclusion in the national news bulletin broadcast from Delhi.

Increase in cost of Fertiliser Plant at Talcher

5811. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the cost of the coal based fertilizers plant at Talcher has increased manifold; and

(b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The original estimated cost of the Talcher Fertilizer project was Rs. 70.49 crores whereas the revised approved cost is Rs. 104.76 crores.

(b) The main reasons for the escalation in cost are as under:—

(i) Change in scope and extra provision for effluent treatment and pollution control, coal handling etc.

(ii) Modifications in the plant and provision of fourth gasifier.

(iii) Change in parity of foreign exchange.

(iv) Price escalation.

(v) Increase in financing cost and departmental charges due to the delay in the implementation of the project arising out of:

(a) Delay in finalisation of civil designs.

(b) Delay in civil construction by the contractor.

(c) Delays in the supplies and commissioning of equipments.

(vi) Increase in custom duty and Ocean freight.

Showing of old Hindi Films on Delhi T.V.

5812. SHRI SURENDRA BIKRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the reason that mostly old Hindi Films are shown on Delhi Television against which many complaints are received;

(b) whether he is considering a proposal to show at Delhi and other T.V. Centres maximum Hindi and other language films based on children and education to children during the International Child Year; and

(c) whether Government propose to procure foreign English Films on children and arrange to show them on television?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Doordarshan makes every effort to obtain new features films for telecast, but Producers are generally reluctant to offer such films as they feel that this would adversely affect their earnings from the commercial circuit. Normally, films made available to Doordarshan are three to seven years old.

(b) and (c). Efforts are being made to procure and telecast suitable films

of special interest to and on children including films produced by foreign TV organisations, during the International Year of the Child.

Investment of Public Finance in TISCO Group of Industries

8813. SHRI A. K. ROY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) investment of Public Finance in the TISCO group of collieries and the industries in the country as on 1st January, 1979 and the percentage it constitute of the total and the principal share holders of the company;

(b) whether there are any directors from the Central Government to look after the correct use of the Public Finance and to check its diversion, if so, names of such directors and the date since when they have been working; and

(c) whether it is a fact that they are all dummy directors not participating in the meeting resultings in large scale diversion of public incomes by the TISCO, if so, steps taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) There are 9 companies registered under the MRTP Act, 1969 which constitute the TISCO group of companies. The investments of the public financial institutions in the share capital of these companies, the percentage they constitute of the total paid-up share capital of these companies and the names of principal shareholders in these companies, according to available information are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4241/79].

(b) According to the available information, there are no directors

from the Central Government as such on these 9 TISCO group companies. However, there are certain nominees of financial institutions, on the Boards of Directors of two of these companies, details of which are as follows:

- (1) Tata Iron & Steel Co. Ltd.
 - (i) Shri Mantosh Sondhi, Secretary, Ministry of Steel & Mines (w.e.f. 25-5-77).
 - (ii) Shri J. Matthan (w.e.f. 16-1-79) —earlier Shri S. Rangarajan, Chairman, L.I.C., was there from 11-3-78.
 - (iii) Shri H. T. Parekh (w.e.f. 20-6-74).

(2) Indian Tube Co. Ltd.

- (i) Dr. N. D. Joshi (nominated on 1-3-79 by IDBI—earlier Shri B. M. Saxena represented IDBI w.e.f. 12-5-77).
- (ii) Shri Ravi C. Doodhmal (representing ICICI w.e.f. 13-9-74).

(c) No, Sir. The Directors nominated by the public financial institutions keep a watch on the interests of such institutions.

Proposal to set up Fertiliser Plants in Maharashtra

8814. SHRI VIJAY KUMAR N. PATIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILISERS be pleased to state:

(a) whether the Central Government considered any proposal to set up fertilizer plants in the public sector in the State of Maharashtra in the Sixth Five Year Plan;

(b) if so, furnish details of the proposals furnished by his Ministry so far and cleared for inclusion and the num-